## \*345. SHRI IBRAHIM KALANIYA:

SHRI GANESH LAL MALI ·

SHRI MOHAMMAD USMAN ARIF:

### SHRI QASIM ALI ABID:

SHRI KHURSHEED ALAM KHAN:

Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether it is a fact that the fountains and the decorative lights installed by NDMC are not being operated for a long time:
- (b) if so, what was the expenditure incurred on these installations; and
- (c) whether it is a fact that most of the decorative lights and fittings have either been damaged, removed or stolen and if so, what is the loss suffered by the NDMC on that account?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA); (a) Yes, Sir.

- /b) Rs. 14.50 lakhs.
- (c) No, Sir.

# . Fish Farmers Development Agencies

\*346. SHRI K. B. CHETTRI:

#### SHRI NABIN CHANDRA BURAGOHAIN:

DR. R K. CHAKRABARTI:

Will the Minister of AGRICULTÜRE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that Government propose to set up fish farmers development agencies; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (b) A statement is laid on the Table of the Sabha.

### Statement

It is proposed to set up Fish Farmers Development Agencies in 20 States in selec-

Fountains and Decorative Lights installed by ted districts during the Vth Plan as per the particulars furnished below-

Name of the State				No. of Agencies set up	
1.	Andhra Pradesh			2	
2.	Madhya Pradesh			2	
3.	Karnataka .		•	2	
4.	Orissa .			· 2	
5.	Maharashtra			2	
6.	Tamil Nadu .			2	
7.	West Bengal			2	,
8.	Assam .			· 2	
9.	Bihar .		•	2	)
10.	Uttar Pradesh			2	
11.	Gujarat .			*** 1	:
12.	Haryana .			1	
13.	Kerala .			1	-1
14.	Meghalaya .			1	
15.				- 1	
16.	Nagaland .			1	**
17.	Punjab			1	
18.	Rajasthan .			1	
19.	Tripura .			1	
20.	Arunachal Prade	sh		1	
	Total .			30	_

25000 hectares are expected to be brought under production under the auspices of the thirty Agencies.

The main factors that are impeding the spread of intensive fish culture are

(i) General lack of trained fish farmers. (ii) General lack of integration of the component parts of fish culture and coordination of the roles of the concerned agencies, and (iii) inadequacy of organised The Fish Farmers extension services. Development Agencies are aimed at to provide the necessary coordination and integration.

The scheme is a centrally sponsored one. The agencies will assist the fish farmers in obtaining loans for pond construction/ reclamation etc. from commercial banks.
The Centre provides subsidies towards The Centre provides subsidies towards ponds construction/reclamation & towards The administrative expenditure (inclusive of cost of training of fish farmers and equipment) of the agencies is also met by the Centre by providing 100% subsidy. The State Governments provide Fish Seed Farms and also the services of technical and other personnel to the agencies.